

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 30th JANUARY, 2024, 10:30 A.M.

**TP No. 199/CTB/2019 (CP (IB) No. 4392/MB/2018),
 IA (IB) No. 364/CB/2023, IA (IB) No. 365/CB/2023**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
 2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Kotak Mahindra Bank Ltd. -Vs- Annapurna Malleables Pvt. Ltd.
Under Section	7 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Swayamjit Rout, Adv.
 Ms. Gyaninee Nayak, Adv.

For Respondent (s)

ORDER

IA (IB) No. 365/CB/2023:

Ld. Counsel, Mr. Swayamjit Rout, appearing for the Liquidator. These applications are filed to take on periodical report and list of shareholders. The counsel represented other four applications also filed to take on record the periodicals report pertaining to different quarters. It appears that the applicant liquidator instead of filing periodical reports in periodically, filed in one stroke for six quarters. The other applications are under scrutiny, not yet numbered. The counsel wants an adjournment to list these applications with other application. Hence, matter adjourned. Liquidator to be present in the next date of hearing. List the matter by 12.02.2024.

IA (IB) No. 364/CB/2023:

IA (IB) No. 365/CB/2023, is pending. List this application along with IA (IB) No. 365/CB/2023 on the said date i.e., 12.02.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)